

(v) Allotment of LIG, MIG and General Housing.

(vi) Ground Rent Section.

(vii) Commercial Cell Branch.

(viii) Sale of commercial plots and built up shops.

(ix) Housing Department.

(x) Building plans sanction work.

(c) 56,700 Square feet.

(d) (i) By giving more space to Planning and Architecture Department already located in Vikas Minar, for relieving their congestion.

(ii) By shifting some branches of Planning and Architecture Departments, located elsewhere, to Vikas Minar.

(iii) By shifting Chief Engineers presently located elsewhere to Vikas Minar.

(e) Yes.

(f) (i) Members of the Authority

(ii) Secretary and his office

(iii) Finance and Accounts Branch

(iv) Personnel Department

(v) Public Relation Department.

(g) No.

Import of edible Oil and Sugar

890. SHRI S. M. GURADDI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether there is a proposal to import edible oil and sugar;

(b) if so, the reasons therefore; and

(c) whether palm oil will also be imported ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) Yes, Sir,

(b) The reasons for import of edible oils and Sugar are as follows :

Edible Oils : There has been a gap between the demand for and availability of indigenous edible oils in the country for the last few years. The gap is partly being met by imports.

Sugar : Sugar is being imported to augment the availability, to curb speculation and hoarding tendencies and to keep the price index under check.

(c) Yes, Sir.

[Translation]

Fixation of Price of Agricultural Produce

891. SHRI C. JANGA REDDY :
DR. A. K. PATEL :

Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to State :

(a) whether Government's attention has been down to the demand of farmers' organisations that while fixing the price of agricultural produce, cost of production, the extent of loss suffered due to natural calamities and other reasons and the extent of remuneration to be given to farmers on their produce, should be taken into account; and

(b) if so, Government's reaction thereto and the action taken in this regard ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) and (b). Yes, Sir, Government have taken keeping in view the demands made by farmers' organisations from time to time and are fixing support prices of various agricultural commodities with the objectives of providing remunerative prices. These prices not only cover the cost of production but also provide a reasonable margin of profit to the farmers. Losses suffered on account of natural calamities are sought to be mitigated through various relief measures.